

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 102
IB-1005/ND/2020**

**IN THE MATTER OF:
Fastbooking India Pvt. Ltd.**

...PETITIONER

**Section
Under Section 59 of IBC**

Order delivered on 21.10.2020

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Mr. Amar Gopal Gambhir,
Liquidator**
For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the liquidator Mr. Amar Gopal Gambhir.
Perused the paper book. Order in this matter is reserved.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(P.S.N. Prasad)
Member(J)**

(Anjula)